

**COURT – I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction )

**Appeal No. 197 of 2011 &**  
**IA No.302 of 2011**

**Dated: 19<sup>th</sup> April, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

Vidharbha Industries Association .... Appellant (s)  
Versus  
M.S.E.D.C.L. & Ors. ...Respondent (s)

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. S. Ram Subramanian

Counsel for the Respondent(s) : Mr. Atul Nanda, Sr. Adv.&  
Mr. Abhishek Mitra for R-1  
Mr. Buddy A. Ranganadhan  
a/w Ms.Richa Bharadwaja for MERC

**ORDER**

Heard the learned counsel for the Appellant.

Post the matter for further hearing on **16.05.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**vs/mk**